

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3360/2015

this the 9th day of September, 2015

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)

Ms. Soni, Aged 24 years
 D/o Shri Vinod Chaudhary
 R/o A-12, Rajiv Nagar, Begum Pur
 Opposite Rohini Sector-22
 Delhi – 110 086
 Presently working as Lab. Asstt.
 At Maharishi Balmiki Hospital
 Pooth Khurd
 Delhi – 110 039
 (By Advocate: Ms. Kamlakshi Singh) Applicant .

Versus

1. The Chief Secretary
 NCT of Delhi, New Secretariat
 Players Building, ITO
 New Delhi -110 002

2. Medical Superintendent
 Maharishi Balmiki Hospital
 Pooth Khurd
 Delhi – 110 039Respondents

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Heard the learned counsel for the applicant.

2. The applicant, who is working as Lab. Assistant (Paramedical Staff) in Maharishi Balmiki Hospital, Delhi on contract basis, filed the present OA seeking the following relief :-

“.... that the Hon'ble Tribunal may kindly be pleased to direct the respondents to assess manpower requirement, create posts and

formulate the policy for regularization of contractual staff as directed by the Hon'ble Courts, clarify the contractual staff falling under the policy and then to proceed with the regular appointments through D.S.S.S.B.”

4. It is submitted that the applicant has made a representation dated 16.01.2015 (Annexure P-A) ventilating his grievance to the respondents, however, they have not passed any order thereon till date.

5. In the circumstances, the OA is disposed of, at the admission stage without going into the merits of the case, by directing the respondents to consider the aforesaid representation of the applicant and take a final view in the matter and pass appropriate reasoned and speaking order within 90 days from the date of receipt of a copy of this order, in accordance with law.

No order as to costs.

Let a copy of the O.A. is enclosed to this order.

(P.K.Basu)
Member (A)

(V.Ajay Kumar)
Member (J)

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